

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Service Tax Appeal No. 10835 of 2019

(Arising out of Order No. OIA-CCESA-AUDIT-SRT-VK-16-2018-19 dated 30.11.2018
passed by Commissioner (Appeals) CGST & Central Excise-Surat)

Shri Mohan Gupta

Executive Director, M/s Gupta Synthetics Ltd.
Plot No.28, Survey No. 259/1/1, Navneet Shah,
Industrial Estate, Village: Dadra
Silvassa, Dadra and Nagar Haveli

...Appellant

VERSUS

C.G.S.T. & Central Excise-Surat

New Central Excise Building, Opp. Gandhi Baug
Chowk Bazaar, Surat, Gujarat-395001

...Respondent

APPEARANCE:

None appeared for the Appellant

Shri H.P. Shrimali, Superintendent (AR) appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 05.05.2025

DATE OF DECISION: 05.05.2025

The appeal is disposed of. For order, see order of date in Service
Tax Appeal No. 10734 of 2019.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha